

basis of the needs. Also I want to know whether it is a fact, so far as Orissa is concerned, the quota has been reduced.

SHRI SUKH RAM: Sir, as you know, there has been a gap between the indigenous production and demand for this oil in the country and we have been meeting this gap through the import. Though the distribution is not exactly on the population basis, we try our best to give maximum oil to the State Governments so that at least people below the poverty line are given this oil.

SHRI M. RAGHUMA REDDY: Sir, in the statement it is given yearly we require 58 lakh tonnes of edible oil and they have imported nearly 45 lakh tonnes during the years 1985-86 to 1987-88. This year the kharif is good. I want to know whether you are going to import the edible oil in spite of the good kharif; if so how much you are going to import and how much you are expecting from the indigenous production.

SHRI SUKH RAM: Sir, in the past four

years, our import has been on higher side. This year because of bumper crop, we are expecting about 150 lakh tonnes of oilseeds and in terms of oil, the production will be about about 45 lakh tonnes. So, keeping in view the bumper crop, we have taken certain measures and we have definitely decided to import less quantity as compared to the past years.

Supply of Instruments for Family Welfare Programme

*371. **SHRI RAM BHAGAT PASWAN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the details of companies which have been supplying various instruments for family welfare programme to the Department of Family Welfare for the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): A Statement is given below.

STATEMENT

Details of companies which have been supplying various instruments for Family Welfare Programme to the Department of Family Welfare for the last two years

<i>Sl. No.</i>	<i>Name of Instrument</i>	<i>Name of Company</i>
<i>1</i>	<i>2</i>	<i>3</i>
I.	Instruments and other items required for the MCH and Universal Immunisation Programme	
(a)	Ice Lined Refrigerator (ILR) 240 Ltr.	M/s. Electroflux Luxumburg
(b)	Freezer 300 Ltr. and 140 Ltr.	M/s West Frost Denmark
(c)	Refrigerator 140 Ltr.	M/s. West Frost, Denmark
(d)	Sterlizer (Auto Clave)	M/s Schuler (International, New York)

1	2	3
(e) Drum Sterilizer		Copenhagen UNICEF
(f) Steam Ster Pressure Cooker		M/s Prestige U.K.
(g) Dial Thermometer		Copenhagen UNICEF
(h) Needles	23 gauge 26 gauge	Imported
(i) Syringes 2 ml & 5 ml		M/s Asik Denmark
(j) Syringes 0.1 ml.		Imported
(k) Refrigerator Kit		Imported from Denmark
(l) Vaccine Carriers and Ice Packs		(i) Blow Kings, Bombay (ii) Inalsa Pvt. Ltd., New Delhi (iii) Dynam Plastics, Bombay
(m) Day Carriers		(i) Blow Kings, Bombay (ii) Inalsa Pvt. Ltd., New Delhi
(n) Needles	23 gauge	Needle Industries Nilgiris
(o) Needles	26 gauge	Needle Industries Nilgiris
(p) Hypodermic Syringes	2 ml 1 ml	(i) Hindustan Syringes Pvt. Ltd. (ii) Top Syringes, Bombay
ii. Laprocator/Laparoscopes		M/s Cabot Medical Corporation, U.S.A. M/s Karl Storz, West Germany
iii. MTP Suction Aspirator		M/s Industrial Medical Engineers, New Delhi.

IV. The equipments and instruments required for the Post Partum Programme, Rural Family Welfare Centres, Sub-Centres and other institutions are procured by the State Governments and Union Territory Administrations.

[*Translation*]

SHRI RAM BHAGAT PASWAN: Mr. Speaker, Sir, the hon. Minister has mentioned 16 companies in his reply which have been supplying various instruments for Family Welfare Programme. Most of them are foreign companies. So far as sterilization machine is concerned, even laprocator and laparoscopes are imported from a foreign company. Although it is the most expensive machine in the world, it is purchased from there only. How many machines have been supplied by the company or its agents during the last 3 years? This machine is useful only in those villages where electricity is available and not in those where it is not available.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA): Mr. Speaker, Sir, the hon. Member desires to know as to how we utilise the instruments which are purchased from all these companies in the villages. In this regard, I would like to inform him that these are not purchased through Central Government but through the State Governments who require them. The Central Government procures that only Laprocator and Laparoscopes and the hon. Member is aware of this. If he wants, I can even give him the number of Laparoscopes that were purchased and made available to each State in 1987-88 and 1988-89. I have those figures with me. The number of Laparoscopes purchased in 1987-88 was 281 and in 1988-89, it was 1130. Thus in all, we purchased 1411 Laparoscopes. I would like to give this information to the hon. Member.

SHRI RAM BHAGAT PASWAN: Mr. Speaker, Sir, the hon. Minister said in his reply that instruments like Laparoscopes etc. are purchased by the State Governments. I want to know whether your Ministry has given any such direction to the State Governments that they should purchase instruments from an American company

only and that too through an Indian agent. Is the hon. Minister aware of any such directive and will he like to relate it in the House.

Secondly, there are two types of M.T.P. suction aspirators, used in the Family Planning Operations, both of which are probably of Indian make and are considered to be good. Instead of encouraging their use have any instructions been issued from the Ministry of Health to the State Governments that only suction Aspirator 4533 should be purchased which are operated by electricity. Have you also told the State Governments to purchase these aspirators only from that American company through its Indian agent. I want that you should give a clear information to the House.

Mr. Speaker, Sir, I also want to submit that certain instructions were given to you by W.H.O. regarding sterilisation. Has the Government taken any steps to manufacture the machines used for sterilisation in the country itself? Does W.H.O. give any grants? Who handles that grant? If a committee handles it, I would like to know who are its members and if it is an officer, I would like to know his name?

SHRI MOTILAL VORA: The State Governments and the Union Territories have been advised by us to purchase only I.S.I. marked apparatus. Besides, safety and quality aspects should be verified. We have been making such recommendations time and again. Our Ministry has a committee which is called Expert Committee on Technical Matters. On the basis of the recommendations made by it, we had advised the State Governments to purchase only I.S.I. marked apparatus.

[*English*]

DR. KRUPASINDHU BHOI: The answer given by the hon. Minister is quite confusing. Of course, the question was also

not asked in detail. The hon. Member wanted to know whether there is any directive from the Government of India to the State Governments regarding the import of these appliances and equipment. Are these instruments and equipment coming as aid from Denmark, UNICEF and UK or the Government of India is purchasing them? Is the Minister aware of the fact that intra-uterine devices like loop and other things which the Government of India is importing, of the same specifications are available in our country at cheaper rates and leproscopes are also available in our country at cheaper rates? In the name of World Health Organisation, we are taking advantage and importing these items from foreign countries like USA and West Germany and not getting them from our own indigenous sources.

SHRI MOTI LAL VORA: I have clearly stated that we have been getting leproscopes from two companies only. Some of them we get as donation and some of them we purchase. If the hon. Member is interested to know the number of leproscopes which were purchased by the Ministry I have got the figures. There is no confusion in my reply, Sir. I think if the hon. Member wants to know, I can give the detailed information which is available with me now.

DR. KRUPASINDHU BHOI: I was saying about loops. We have purchased lot of loops from USA and have spent Rs. fifteen per loop, whereas it is available at Rs. three per loop in our country. Crores of rupees have been swindled in this deal.

[*Translation*]

SHRI C.P. THAKUR: Mr. Speaker, Sir, the hon. Minister is aware that the use of new equipment is on an increase in the modern medicine system. Does the Central Government propose to constitute a committee which may enlist such equipments, and recommend to the Department of Industry to

manufacture these equipments and apparatus within the country?

SHRI MOTI LAL VORA: Mr. Speaker, Sir, I share the concern of the hon. Member. We also want that we should make proper use of the indigenous apparatus. We have said it clearly that there is no bar in using the I.S.I. marked apparatus which is suitable.

[*English*]

Training of physicians for AIDS cure

*372. **SHRI VIJAY N. PATIL:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are taking special measures to train physicians in the management of health problems created by the increasing number of AIDS cases;

(b) if so, the details of planning done to train doctors for the treatment of AIDS patients; and

(c) whether Government have sent some doctors abroad with AIDS centres for getting training in the treatment of AIDS; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):
(a) Yes, Sir.

(b) The Government has planned phased training programmes for medical and for para-medical personnel in the field of clinical management of AIDS cases.

(c) Four doctors and two nurses were sent abroad for getting training in clinical management of AIDS cases.

SHRI VIJAY N. PATIL: Mr. Speaker, Sir, we all know that this dreaded disease is